1

## **RAJYA SABHA**

Oral Answers

*Thursday, the 19th February,* 1981/ 30th *Magha,* 1902 (Saka) The House met at eleven of the Clock, *Mr. Chairman in the Chair.* 

# ORAL ANSWERS TO QUESTIONS

### Spying by British Navy men

### \*41. SHRI T. BASHEER: SHRI ARVIND GANESH KULKARNI :t

Will the Minister of DEFENCE be pleased to state;

(a) whether Government have taken any action against the British Navy men who spied on the Indian ships in Bombay Harbour during the visit of the British cruiser in Nov ember to December 1980; and

(b) if so, what is the outcome of that inquiry?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Two incidents involving taking of unauthorised photographs by British Naval personnel came to notice during the visit of a British cruiser to Bombay last year. The matter was taken up with the U.K. authorities who have assured us that no act of espionage was committed and that such incidents would not recur.

SHRI ARVIND GANESH KULKARNI: Sir, the report which appeared in the press at that time was tit only about photography but also about the act of bottomsearching of the INS Rajput and that a British Navy man or what you call a frogman was caught by the Indian Navy officials. I would like to know whether it was as simple as photography or whether a frogman was also caught while bottom-searching the INS Rajput which has been purchased from the Soviet Union—it is a powerful missile ship of the Indian Navy—and if so, whether any action was taken apart from that you have protested to the British Government and they have also assured you about that. But it seems that in Queen's English goodwill visits are just like spying visits. So what deterrent action do the Government propose to take in this respect and was the I INS Rajput bottom-searched? That I is the basic point. And what has happened to that?

SHRI SHIVRAJ PATIL .: V The INS Rajput's bottom was not search ed frogman. We have bv anv exa mined what was written in the press and we have collected the informa tion. But the bottom was not search Of ed by frogman. course, any two seamen were caught taking pho tographs and then took we proper action against them.

SHRI ARVIND GANESH KUL-KARNI: Sir, the Minister says that the INS Rajput was not bottom-searched. That is all right, I have got nothing to say. But why were they let off for photographing the sensitive

areas in the Naval Dock? Why was not the usual law of the land made applicable to them? Why taking this ' matter up at the diplomatic level, giving a warning and the British -Government assuring the Indian Government and again repeating acts? Does the the same Government think that it is quite enough for the security of the country that such acts .-': should be let off so lightly?

SHRI SHIVRAJ V. PATIL: The - two persons who were in the Dock- ^ yard taking photographs were caught. The camera of one of the seamen was confiscated and the film was taken from that camera. Then the officers on the ships of the Royal Navy were called and they were identified. And after interrogating the persons who were caught over there, our office has come to the conclusion that the act of taking photograph by itself will not be involving espionage or pying as such. And

<sup>†</sup>The question was actually asked en the floor of the House by Shri Arvind Ganesh Kulkarni.

the photographs were also developed, and it was found that the photographs were of a normal nature. He had taken photographs of buildings outside and all these things. The 'photographs were of such a nature that they could not have revealed any information about the Rajput or about other ships there. After considering all these aspects, it was thought that it was not necessary to take any more action, and they were allowed to go.

SHRIMATI INDIRA GANDHI: May I add a word? On our part, we have tightened our own security. We have had a meeting on this issue and We are doing all that can be done.

SHRI BHUPESH GUPTA: Sir, I am sure the Government must have tightened their security: But that is not the point at issue. Now, Sir, the hon. Minister says that the British Government has denied it.. Do we expect the British Government—or, for the matter, any Government— to admit when espionage is done? That is no argument.

MR. CHAIRMAN: Please ask your question.

BHUPESH GUPTA: I SHRI brought the whole matter to the notice of the House through a special mention. All the facts I do not remember now. Sir, it seems that the photographs were taken at night in the same way as the photograph was taken when the Soviet Premier visited England and there was bottom— searching and Commander Crab was caught. The modus operandi was exactly of the same type. To what extent here they succeeded or not, is a different matter. It goes to the credit of our Navy-I am not criticising the Government on that score- that they released what is called in technical terms-I am not a military man by any means-"scare charge"; and then having found that the 'scare charge" had been released, these people, the British people, escaped.

4

Why all this crypticness if it was so> simple and honest...

to Questions

MR. CHAIRMAN; Please come to. the question.

SHRI BHUPESH **GUPTA**. T thought this question was gradual<sup>^</sup> evolving in the Darwinian ^style. All right. Since you say it, I put it like this. Why is it that they ran away? They wanted to do it secretly; and. they did it secretly." - If it .was so ^ open and innocent, After crosswhy did they run. away? examination they were let off. There was need Why was that not done? for a probe. Other things if I ask, you will say the question is becoming longer.

MR. CHAIRMAN: I have not seen> the question yet. It is neither long nor short. I have not yet seen the question.

SHRI BHUPESH GUPTA: The question must necessarily be either long or short.

MR. CHAIRMAN: Search other things also.

SHRI BHUPESH GUPTA: We are in the middle now.

MR. CHAIRMAN: See if you *cam* answer it. I have not followed it.

SHRI SHIVRAJ V. PATIL: Sir, if I understood him correctly, I may-say, We got the answer from the Royal Navy and the British Government, and we ourselves tried to And out whether there was any spying or not. The two seamen were allowed to go for certain reasons. They were small, young boys and they were civilians. They had taken the photographs of other things also.

SHRI ARVIND GANESH KUI^ KARNI: Can't young boys do espionage work?

SHRI SHIVRAJ V. PATIL: When they were caught, they readily gave the camera and they said that they were taking the photograph. U any spying was to be done, it could

not have been done in that manner; more sophisticated methods would have been adopted. We found that the boys were there and were just taking the photographs. Of course, we have no equipment to find out as to what really was in their minds: But the method by which they were doing it was so crude that we came to the conclusion that it could not have been spying.

SHRI ARVIND GANESH KULKARNI: Is there any criterion of age for spying young or old? What is there?

श्री बीः सत्यनारायण रेडडी : श्रीमन्, मंत्री महोदय ने इस मसले को बहुत ही लाइटली लिया है यह हिन्दूस्तान की सिक्योरिटी का सवाल है। दो बच्चे खाली फोटो ले रहे थे यह कहकर इसको टाला नहीं जा सकता। हिन्दुस्तान के सारे बार्डर एरियाज में एक तरफ पाकिस्तान के झौर दूसरी तरफ चीनियों के नासुर है। यह जो इंसिडेंट हम्रा है इसके बारे में क्राप थौरो इंक्वायरी करना चाहते है या नहीं। खाली यह नहीं कि कोई मशीन हमारे पास नहीं थी जिसके जरिये से उनके दिमाग में क्या है यह हम मालम नहीं कर सकें, यह कहने से काम नहीं चलेगा । ग्रापको थौरो इंक्वायरी करके इसके बारे में क्या, इक्दामात ले रहे है झौर ऐसे इंसिइँटेस को रोकने के लिए क्या मीजर्स ले रहे हैं, इसके बारे में आप कहें।

श्री शिवराज वी० पाटिल : मुझे थोड़ा सा क्वैश्चन क्या है, इसका पता नहीं चला है ।

DR. RAF'Q ZAKARIA: How does it arise out of this question?

श्री बी॰ सत्यनारायण रेडडी : मेरे सवाल को ग्राप नहीं समझे तो बहुत ही ग्रफसोस की बात है। मैं ग्राप से साफ साफ यह कह रहा था कि यह जो इंसिडेंट हुआ था इसकी थौरो इंक्वायरी के लिए ग्रापन जांच बिठाई है या नहीं ? आप यह कह रहे थे कि ऊपरी तौर पर यह जाहिर हो रहा था कि वह बच्चे थे और उनकी इंटेंशन कोई एस्पियोनाज करने की नहीं थी और उनके दिमाग में क्या था इसकी जांच करने के लिए हमारे पास कोई मशीन नहीं थी। मेरा सवाल यह है कि ऐसे एस्पियोनाज के काम होंगें हिन्दुस्तान भर में तो इसके लिए आपके पास क्या मशीनरी है, इसको रोकने के लिए क्या इक्दामात उठा रहे हैं ? अगर उठा रहे हैं तो जो इंसिडेंट हुआ है उसकी जांच करने के लिए आपने कौन से कइम उठाये है ?

श्रीमती इंदिरा गांधी : मान्यवर, मैंने ग्रुरू में ही कहा कि यह जो मूल्यांकन इसका हुआ कि जासूसी है या नहीं वह वहां नेवी ने किया और उसमें अपनी राय बनाई और वह राय हमको दी। वह राय हमने उनकी मान ली। लेकिन हमने यह जरूर, मससूस किया कि अब से बहुत ज्यादा सतर्कता होनी चाहिए और इस मामले में बहुत से जो लोग है, सतरी है उनकी ट्रेंनिंग में और डाइरेक्शन उन कि हमें बहुत ज्यादा केयरफुल, सावधात रहना चाहिए।

जहां तक कांउटर एस्पियोनाज के कदम है मेरे ख्याल से ग्राप ग्रीर मान्यवर, सब माननीय सदस्य मुझसे सहमत रहेगे कि इन चीजों को ग्रामतौर से पब्लिकली जाहिर नहीं किया जाता।

MR. CHAIRMAN: Mr. Goswami,

SHRI DINESH GOSWAMI: I have no supplementary.

MR. CHAIRMAN: Very well. One of you; Mr. Rameshwar Singh. ";;

SHRI RAMANAND YADAV: From his party one Member has already

# 7 Oral Answers

श्री रामेश्वर सिंह : श्रीमन्, मंत्री जी ने ऐसा ही उत्तर दिया है जैसे उत्तर एक बार भूतपूर्व प्रधान मंत्री जवाहरलाल जी ने दिया था जब तिब्बत की जमीन चीन वालों ने हड़प ली थी तो जवाहरलाल जी ने कहा था कि वह ऊसर है, बंजर है। उसी तरह से हमारे मंत्री जी कह एहे हैं कि यह फोटोग्राफ उन बिल्डिंगों का हैं जिन बिल्डिंगों का फोटो लेने से कोई मतलब नहीं निकलता । लेकिन श्रीमन्, मुल्क इस बात को नहीं मानता, देश इस वात को नहीं मानता, मैं नहीं मानता हं क्योंकि ऊसर जमीन हो तो भी हमारी जमीन है ग्रौर किसी बिल्डिंग का, किसी पुल का अगर कोई फोटोग्राफ लेता हो. कोई जाससी करने वाला किसी लड़के के हाथ में कैमरा थमा सकता है और चेयरमैन साहब का प्रधान मंत्री की बिल्डिंग का जहां पर वह रहती हैं फोटो लेकर वहां पर ग्राक्रमण किया जा सकता है । उसी तरीके से यह सरकार भी बिलकूल ही इस मामले में असफल है । बिलकूल यह सरकार निकम्मी सरकार है। जो सही बात को छिपाने के लिए प्रयास कर रही है। यह सही बात का उत्तर नहीं देते हैं। मेरा सवाल है कि क्या सरकार सतर्कता बरतेगी कि भविष्य में मुल्क में इस तरह की कोई हरकत न हो, इसकी गारंटी प्रधान मंत्री देंगी ?

श्री सभापति : इसका जवाब दे दिया गया है ।

अीमती इंदिरा गांधी : आपने कोई सवाल नहीं पूछा लेकिन एक सवाल जिस पर मैंने जोर नहीं दिया, उस में मैं जोर देना चाहती हूं कि--which is that in today's world such photography or this type of traditional espionage does not have the meaning what it had ten or twenty years ago. Today from satellites it is possible to get very clear photographs of almost everything that we own by way of ships etc. These matters are well known. I am not saying that, therefore, we should relax our vigilance. That is there. But we have to keep in mind the scientific progress that has taken place. (Interruptions).

\*42. [The questioner (Prof. Ramlal Parikh) was absent for answer vide col

श्री रामेश्वर सिंह : मेरे प्रक्त का उत्तर नहीं ग्राया है । प्रधान मंत्री जी ने उत्तर दिया है कि हर जगह इस तरह की फोटो बिक रही है तो क्या मुल्क की हिफाजत के लिये, मुल्क की सेक्योरिटी के लिये :स तरह की फोटो के ऊपर प्रतिबंध लगायेंगे ?

श्री सभापति : जवाव हो गया है। Next Question. 33|038 infra.]

#### Soft loans to small sick units

\*43. SHRI VIREN J. SHAH: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal V under Government's consideration to provide the sick units in the small scale sector with soft loans from the public terms lending institutions; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) The Resrve Bank of India has constituted a Study Group to examine the proposal for a Soft Loan Assistance Fund 'for providing assistance and rehabilitation to Sick Small Scale Units.

SHRI VIREN J. SHAH: Sir, it *is* extraordinary that the hon. Minister

8